

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Zonal Bench At Ahmedabad

REGIONAL BENCH- COURT NO.3

CUSTOMS Appeal No. 10600 of 2021

(Arising out of OIO-01-CB-CUS-T-PR-COMMR-JMR-2020-2021 dated 19.03.2021 passed by Commissioner of CUSTOMS-JAMNAGAR(PREV))

ESKAY LOGISTICS

210 ESTACY BUSINESS PARK 2ND FLOOR
APPASAHEB MARATHE MARG PRABHADEVI
MUMBAI- MAHARASHTRA

...Appellant

VERSUS

C.C. – JAMNAGAR (PREV)

SHARDA HOUSE...BEDI BANDAR ROAD,
OPP. PANCHAVATI,
JAMNAGAR-GUJARAT

...Respondent

APPEARANCE:

Ms. Shweta Garge, Advocate appeared for the Appellant
Shri Anand Kumar, Superintendent (Authorized Representative) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU

Final Order No. 11891 /2023

DATE OF HEARING: 31.08.2023
DATE OF DECISION: 31.08.2023

RAMESH NAIR

Learned Counsel appearing on behalf of the appellant submits that they wish to withdraw the appeal. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

(RAMESH NAIR)
MEMBER (JUDICIAL)

(RAJU)
MEMBER (TECHNICAL)

Neha